



By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/5580/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Murtaza Ahmed Choudhury,  
District & Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati, the 18<sup>th</sup> September, 2019.

Sub:- **Casual leave.**

Ref:- Your Letter No.DJL/8243/2019, dated 12.09.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 13.09.2019 along with station leave permission w.e.f. the evening of 12.09.2019 till the evening of 13.09.2019, has been granted / rejected.

Yours faithfully,

sdl-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-90/1996/5581/A, dated 18.9.19

Copy to:

✓ I. The Systems Analyst, Gauhati High Court.

18/9/19

**JT. REGISTRAR (VIGILANCE)**

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